

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
C.P. (IB)/300/AHM/2023

Proceedings under Section 7 IBC

IN THE MATTER OF:

UNITY SMALL FINANCE BANK LIMITED

.....Applicant

Vs

TENSILE STEEL LIMITED

.....Respondent

Order delivered on: 17/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Mr. Nisarg P. Raval, Adv.

ORDER

None present for the applicant. In the interest of justice, matter stands adjourned.

List for further consideration on 11.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)